

ments and consumer items are being developed to diversify the range of products. Job orders are being undertaken to utilise the capacity available after meeting the requirements of Surgical instruments.

Air Pollution Unit at Ahmedabad to Study Biological Problems affecting Human Health

4386. **SHRI DEVINDER SINGH GARCHA :**
SHRI N. SHIVAPPA :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government propose to take urgent steps immediately to combat the hazards of multiple pollution;

(b) if so, the details thereof;

(c) whether it is a fact that the National Institute of Occupational Health Research, Ahmedabad, proposes to establish an air pollution unit to study the biological problems affecting human health; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). Government is aware of the problems of water pollution and air pollution in the country. To tackle the problem of water pollution, Government have drawn up comprehensive legislation and a Bill called 'The Prevention of Water Pollution Bill 1969, was introduced in the Rajya Sabha on the 22nd December, 1969. The Bill is under consideration of a Joint Committee of both the Houses of Parliament. With a view to solving the general problem of air pollution in the country Government has set up an Expert Committee on Air

Pollution Control. The terms of reference of the Committee have already been laid on the Table of the Sabha in reply to the Lok Sabha Starred No. 421 answered on the 30th November, 1970. The Committee is expected to submit its report and a draft legislation on the subject shortly.

(c) and (d). The required information is being collected and will be laid on the Table of the Sabha.

The Gujranwala House Building Cooperative Society, Delhi

4387. **SHRI P. M. SAYEED :** will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 2017 on the 9th March, 1970 regarding Gujranwala House Building Cooperative Society, Delhi and state :

(a) the reasons for loss to the Society during the years 1965-66 and 1967-68;

(b) the present position of the amount of more than one lakh of rupees shown in the records of the Society as doubtful; and

(c) the action proposed to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) In the year 1965-66, the main reasons for loss were payment of interest, salaries, legal expenses and contribution to National Defence Fund etc. and in 1967-68, it was the interest on Members' deposits.

(b) and (c). According to the Society, they have filed an appeal in the High Court. As the matter is *sub-judice*, it is not appropriate to say anything in the matter,